

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2865
TO BE ANSWERED ON 06.08.2015

PAYMENT OF WAGES THROUGH BANKS UNDER MGNREGS

**2865. SHRI RAHUL KASWAN:
SHRI NANDI YELLAIAH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the labourers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are being paid wages through post offices and banks;
- (b) if so, the details of wages paid through post offices and banks, during each of the last three years and the current year, State/UT-wise;
- (c) whether there are a large number of complaints with regard to corruption in the payment made through post offices and banks as well as burning/theft of records in the country including Rajasthan;
- (d) if so, the details thereof, State/ UT-wise; and
- (e) the action taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): As per para 30, Schedule II of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the payment of wages, shall, unless so exempted by the Central Government, be made through the savings accounts of the workers in the relevant Banks or Post Offices.

As per Programme Management Information System, State-UT wise details of wages disbursed to MGNREGA workers through Banks and Post Offices under Mahatma Gandhi National Rural Employment Guarantee Scheme during the last three years and the current year are given in **Annexure-I**.

(c) to (e): The Ministry, under MGNREGA receives a number of complaints of irregularities including corruption in the payment made through post offices and banks etc. from many States/UTs including Rajasthan. Category-wise details of complaints in States/UTs including Rajasthan are at **Annexure-II**.

Since the responsibility of implementation of (MGNREGA) is vested with the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act, all complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs. Apart from this, for ensuring transparency and accountability at all levels of

implementation of MGNREGA, the following modalities have been chalked out by the Government for making payment to beneficiaries and prevent leakages in the implementation of MGNREGA:-

- (i) All payments are mandatorily done through the Bank/Post Office accounts. Business correspondents have been employed by the Banks for speedy disbursal of payments to workers after biometric authentication.
- (ii) With a view to avoid bogus attendance and to check instances of tampering and misuse of muster rolls, the e-Muster system has been introduced.
- (iii) The Ministry has also initiated Electronic Fund Management System (e-FMS) which directly and electronically credits the respective beneficiary accounts using the core banking system.
- (iv) Instructions have been issued directing all States to appoint Ombudsman at district level for grievance redressal. States/UTs have been asked to strengthen Social audits of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in accordance with the provisions of the Audit of Schemes Rules 2011 issued in consultation with the Comptroller and Auditor General of India.

Annexure referred in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 2865 dated 06.08.2015

(Rs. In lakh)

No.	States	2012-13		2013-14		2014-15		2015-16*	
		Amount of Wages disbursed through		Amount of Wages disbursed through		Amount of Wages disbursed through		Amount of Wages disbursed through	
		Bank	Post office	Bank	Post office	Bank	Post office	Bank	Post office
1	ANDHRA PRADESH	0.00	198091.90	0.00	223259.17	7.17	173609.06	3.86	148933.34
2	ARUNACHAL PRADESH	1168.43	599.76	2187.12	840.84	566.38	307.41	240.90	109.02
3	ASSAM	18288.39	15361.31	29727.04	11251.32	24072.50	6575.36	13266.69	3222.35
4	BIHAR	18546.62	72225.13	39856.52	51465.54	33171.07	12505.67	17740.33	161.13
5	CHHATTISGARH	52257.77	78308.92	54762.61	79701.17	46633.95	65722.18	9505.89	11068.83
6	GOA	107.24	0.00	204.26	0.00	339.05	0.00	52.92	0.00
7	GUJARAT	10908.32	16755.88	14295.08	12780.06	15230.91	11281.84	3978.20	1606.70
8	HARYANA	19588.46	1130.66	21756.53	967.98	13064.52	410.90	3729.57	245.39
9	HIMACHAL PRADESH	28529.41	1551.44	34636.17	953.36	26603.68	925.33	11126.73	360.88
10	JAMMU AND KASHMIR	32128.67	907.26	34968.68	338.98	16575.08	66.60	2558.05	2.89
11	JHARKHAND	9529.96	49127.58	10421.82	36813.69	15875.24	43842.73	9538.77	21662.86
12	KARNATAKA	68696.89	8346.73	134259.07	123.81	83036.05	1.24	7245.96	0.15
13	KERALA	118570.26	10323.10	110828.14	8836.86	140338.24	8806.61	30662.89	2344.70
14	MADHYA PRADESH	91413.75	35179.41	120393.68	31999.32	131871.28	36176.96	21980.71	4983.62
15	MAHARASHTRA	49458.83	71041.61	46319.52	28401.50	67444.91	30461.95	43629.15	14490.19
16	MANIPUR	0.00	0.00	3931.90	381.25	6445.60	199.81	283.01	1.69
17	MEGHALAYA	0.00	0.00	3268.57	1818.92	3227.31	1175.02	1960.90	544.38
18	MIZORAM	1638.21	10355.79	8489.26	8377.74	3829.38	3014.34	1732.36	1090.07
19	NAGALAND	0.00	0.00	3.07	0.06	1.07	0.02	0.92	0.04
20	ODISHA	42131.32	18690.88	74655.58	15347.56	55757.18	14422.35	36655.92	8510.17
21	PUNJAB	7509.74	1053.85	15973.70	342.69	15009.18	67.43	7117.43	37.75
22	RAJASTHAN	120756.96	81697.90	114670.70	56758.12	145933.34	55676.71	75020.89	19479.88
23	SIKKIM	2921.98	1467.71	3949.38	1478.52	2347.01	820.59	403.68	11.33
24	TAMIL NADU	0.00	0.00	334551.33	4.47	301004.34	0.00	158777.70	0.00
25	TELANGANA					39982.39	69341.99	25486.43	44158.97
26	TRIPURA	51728.44	8906.26	67032.30	119.72	67890.92	24.41	15929.03	1.15
27	UTTAR PRADESH	137184.30	4542.88	206887.98	2192.30	193957.07	32.02	92314.03	14.32
28	UTTARAKHAND	10725.41	4622.16	15595.50	5700.31	14406.84	3860.80	9159.96	1592.75
29	WEST BENGAL	107454.19	114545.01	150226.33	86765.25	196868.47	70239.29	115140.21	27900.66
30	ANDAMAN AND NICOBAR	142.33	2.59	199.60	7.82	100.29	2.93	5.09	0.00
31	DADRA & NAGAR HAVELI	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	18.02	77.65	7.93	25.74	8.41	9.81	0.50	1.61
34	PUDUCHERRY	1117.73	3.97	979.36	0.00	523.88	0.00	371.14	0.00
	Total	1002521.64	804917.34	1655038.73	667054.07	1662122.71	609581.36	715619.82	312536.82

* Till 03/08/2015

Source: As Per MIS (www.nrega.nic.in)

Annexure referred in reply to parts (c) to (e) of Lok Sabha Unstarred Question No. 2865 dated 06.08.2015

Details of Complaints received under MGNREGA							
(Report as on 21.07.2015)							
No.	State	Misappropriation of funds	Under payment	Wages not paid	Corruption under NREGA	Irregularities (Not specific)	Total
1	2	3	4	5	6	7	8
1	ANDHRA PRADESH	1	0	0	2	5	8
2	ARUNACHAL PRADESH	0	0	0	0	0	0
3	ASSAM	23	0	2	12	3	40
4	BIHAR	17	74	16	123	19	249
5	CHHATTISGARH	9	23	18	38	6	94
6	GOA	0	0	0	0	0	0
7	GUJARAT	1	0	0	2	12	15
8	HARYANA	55	3	14	16	20	112
9	HIMACHAL PRADESH	20	3	5	3	6	37
10	JAMMU & KASHMIR	0	0	1	0	0	1
11	JHARKHAND	45	6	13	36	40	140
12	KARNATAKA	8	0	6	0	4	18
13	KERALA	4	1	3	4	7	19
14	LAKSHADWEEP	0	0	0	0	0	0
15	MADHYA PRADESH	220	7	44	109	38	418
16	MAHARASTRA	2	4	1	4	3	14
17	MANIPUR	1	1	2	0	8	12
18	MEGHALAYA	0	0	0	0	0	0
19	MIZORAM	0	0	0	0	0	0
20	NAGALAND	3	0	0	0	0	3
21	ODISHA	34	1	20	19	22	95
22	PUNJAB	8	0	1	1	3	13
23	PUDUCHERRY	0	0	0	0	1	1
24	RAJASTHAN	6	1	3	1	8	19
25	TAMIL NADU	7	1	2	4	4	18
26	TELENGANA	3	2	0	0	0	5
27	TRIPURA	3	0	0	1	0	4
28	UTTAR PRADESH	400	26	92	301	362	1181
29	UTTRAKHAND	3	2	5	7	4	21
30	WEST BENGAL	3	5	2	6	1	17
31	SIKKIM	0	0	0	0	1	1
	Total	875	160	250	689	577	2555